

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 705-706/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

ATEEQ AHMAD

Respondent(s)

Date : 10-05-2022 These appeals were called on for hearing today.

For Appellant(s)

Mr. Garvesh Kabra, AOR

For Respondent(s)

Mr. Rajender Prasad, AOR
Ms. Usha Garg, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Both respondents are duly represented. Four weeks time, is granted to both the respondents to file counter affidavit.

Await records.

List again on 08.08.2022.

S.P.S. LALER
Registrar